

As for the security measures that are to be taken, I have already said that we are taking measures and we are also reviewing the security arrangements and if some defects are found, we will rectify them. These precautions we are taking. We are taking further steps to tighten the security measures and to remove all these important records to places where they could be more safe and could be put in steel almirahs and other places in the nearby building, Sena Bhavan, which is a very shoary building.

12.29 hrs.

#### LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Fifth Report have recommended that leave of absence be granted to the following six Members for the periods indicated against each. The Members concerned are:—

- 
- (1) Shri K. Obul Reddy . . . . . 1st to 20th December, 1977 (Third Session)
  - (2) Shri Keshavrao Dhondge . . . . . 20th February to 10th March, 1978 (Fourth Session).
  - (3) Shri D.K. Borooah . . . . . 6th March to 7th April, 1978 (Fourth Session).
  - (4) Shri K. Raghuramiah . . . . . 20th February to 19th April, 1978 (Fourth Session).
  - (5) Shri Bakin Pertin . . . . . 20th February to 1st April, 1978 (Fourth Session).
  - (6) Shri Kalyan Jain . . . . . 1st to 30th April, 1978 (Fourth Session)
- 

Is it the pleasure of the House that leave as recommended by the Committee may be granted?

12-34 hrs.

#### COMMITTEE ON PUBLIC UNDERTAKINGS FIFTH REPORT

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: The leave is granted. The Members will be informed accordingly.

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the Fifth Report of the Committee on Public Undertakings on Central Inland Water Transport Corporation—Procurement of Vacuators under mysterious circumstances, Lightering and Stevedoring Operations.

12-32 hrs.

#### PUBLIC ACCOUNTS COMMITTEE SEVENTH REPORT

SHRI KANWAR LAL GUPTA (Delhi Sadar): Sir, I beg to present the Seventh Report of the Public Accounts Committee on paragraphs relating to Valuation of Immovable Properties included in Chapter I of the Report of the Comptroller and Auditor General of India for the years 1973-74 and 1974-75. Union Government (Civil), Revenue Receipts, Volume II, Direct Taxes.

#### ESTIMATES COMMITTEE

##### SIXTEENTH REPORT AND MINUTES

SHRI SATYENDRA NARAYAN SINHA (Aurangabad): I beg to present the following Report and Minutes of the Estimates Committee:—

- (1) Sixteenth Report on the Ministry of Energy (Department of Power)—Power.